

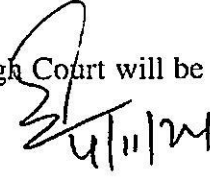
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

In partial modification of this office order No. 31551-31671/F.1(3)/Gaz/2024 dated 02.09.2024, the following Committees are hereby reconstituted, with immediate effect :

Name of Committee	Name of the Judicial Office	Designation
(1) Selection Committee under Rule 2(15) (b). Delhi District Courts Establishment Rules.	Sh. Rajesh Kumar Goel, District Judge Commercial Court-02 (Central)	Chairperson
	Sh. Naresh Kumar Laka, District Judge-07 (Central)	Member
(2) Committee to suggest eligibility to appear in departmental examination promotion criteria for different category of posts.	Sh. Bharat Aggarwal, ACJ/CCJ/ARC (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

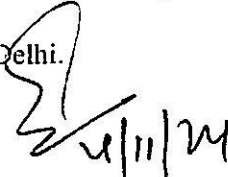
No. 62069-62084 F.1(3)/Gaz(C)/2023

Dated: 02.09.2024

Sub : Reconstitution of Committee.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Ms. Medha Arya, ACJM (South), Saket Courts, New Delhi.
4. The AO(J)/Branch Incharge, Admn. I,II & III (Central). General Branch, Care Taking Branch, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Recruitment Cell, THC, Delhi with the direction to pursue the matter with the said committees
6. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central). for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi